

**SECTION XVI**

**LISTED ON: 10.02.2017**

**COURT NO.: 7**

**ITEM NO. : 4**

**IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 22304-22306, 22947-22949,  
24845-24847, 31449 OF 2015, SLP(C).....CC Nos. 17107, 17117-17121 and  
21472 of 2016**

(With Prayer for Interim-Relief)

With

**INTERLOCOUTORY APPLICATIONS NOS. 10-12 & 13-15**

(Application for vacating stay and exemption from filing official translation filed by Ms. Namita Choudhary, advocate in SLP (C) Nos. 22304-22306/2015)

With

**INTERLOCOUTORY APPLICATIONS NOS. 16-18**

(Application for intervention filed by Mr. Subhro Sanyal in SLP (C) Nos. 22304-22306/2015)

With

**INTERLOCOUTORY APPLICATIONS NOS.....**

(Application for modification of the courts order dated 14.8.2015 filed by Mr. Subhro Sanyal in SLP (C) Nos. 22304-22306/2015)

With

**INTERLOCOUTORY APPLICATIONS Nos. 10, 11, 12, 13 & 14**

(Application for transposition filed by Ms. Pragya Bhagal in SLP (C) No. 22947-22949/2015)

With

**INTERLOCOUTORY APPLICATIONS Nos. 13-15**

(Application for direction filed by Mr. K.K Jaipurjar in SLP (C) No. 24845-24847/2015)

With

**INTERLOCOUTORY APPLICATIONS Nos. 15, 16, 17 & 18**

(Application for transposition filed by Ms. Pragya Bhagal in SLP (C) No. 22947-22949/2015)

With

**INTERLOCOUTORY APPLICATIONS Nos. 19, 20 & 21**

(Application for deletion filed by Ms. Pragya Bhagal in SLP (C) No. 22947-22949/2015)

With

**INTERLOCOUTORY APPLICATIONS NOS. 39-41**

(Application for impleadment filed by Mr. G.P Srivastava in SLP (C) No. 22304-22306/2015)

With

**INTERLOCOUTORY APPLICATIONS Nos. 19-20**

(Application for deletion of proforma respondents in SLP (C) No. 22304-22306/2015 filed by Mr. Anurag Pandey)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 21-23**

(Application for impleadment filed by Ms. Udita Singh in SLP (C) No. 22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 42-44**

(Application for impleadment filed by Ms. Reena Pandey SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 27-29**

(Application for impleadment filed by Mr. Gopal Jha in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 30-32**

(Application for impleadment filed by Mr. Dushyant Parashar in SLP (C)  
No. 22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 36-38**

(Application for directions filed by Mr. Himanshu Munshi in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 45-47**

(Application for impleadment filed by Mr. Himanshu Munshi in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 48-50**

(Application for impleadment filed by Mr. Dushyant Parashar in SLP (C)  
No. 22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. ...**

(Application for impleadment filed by Mr. Gopal Jha in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. ...**

(Application for impleadment filed by Dr. S.K. Verma in SLP (C) No.  
22304-22306/2015)

**INTERLOCOUTORY APPLICATIONS NOS. 51-53**

(Application for impleadment filed by Ms. Udita Singh in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS.....**

(Application for impleadment filed by Mr. Kaushik Poddar in SLP (C) No.  
22304-06/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS.....**

(Application for directions filed by Mr. Kaushik Poddar in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 54-56**

(Application for impleadment filed by Mr. Bipin Bihari Singh in SLP (C)  
No. 22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 57-59**

(Application for impleadment filed by Ms. Reena Pandey in SLP (C) No.  
22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 60-62**

(Application for impleadment filed by Mr. G.P Srivastava in SLP (C) No. 22304-22306/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 16-18**

(Application for permission to file additional documents filed by Mr. K.K. Jaipuriar in SLP (C) No. 24845-24847/2015)

AND

**CONTEMPT PETITION No. 367-369 of 2016**

WITH

**INTERLOCOUTORY APPLICATION NO. 1-3**

(application for exemption from filing O.T.)

**CHANDRA GUPTA KUMAR & OTHERS ETC. ETC. . . . PETITIONER(S)**  
**VERSUS**  
**THE STATE OF BIHAR & OTHERS ETC. ETC. . . . RESPONDENT(S)**  
**OFFICE REPORT**

The matters above-mentioned were listed before the Hon'ble Court on 20.01.2017, when the court was pleased to pass the following Order:

***"As prayed for, list these matters after two weeks.  
Liberty to file additional documents, if any."***

**SLP(C) No. 22304-22306 of 2015**

It is submitted that Mr. Anurag Pandey, advocate has on 6.02.2017 filed additional documents i.e Vol. I & II. Copies of the same are circulated before the Hon'ble Court.

It is submitted that Mr. Kaushik Poddar, Advocate has on 8.2.2017 filed proof of service but he has not cured some other defects in the applications filed by him on 16.01.2017. Unregistered applications have already included in SLP paper-book.

It is further submitted that M/s. Bipin Bihari Singh and Reena Pandey, Advocates have filed separate applications for impleadment to implead party as petitioner alongwith vakalatnama which are registered as I.A Nos. 54-56/2017 and 57-59/2017 respectively. Copies of the are already included in paper-books.

It is lastly submitted that Mr. G.P Srivastava, Advocate has on 9.2.2017 filed application for impleadment to implead party as respondent alongwith vakalatnama which are registered as I.A Nos. 60-62/2017. Copy of the same is being circulated before the Hon'ble Court.

Service of notice at the SLP stage is complete on all the respondents except respondent No. 19 in SLP(C) NO. 22304 of 2015.

**CONTEMPT PETITION(C)No.367-369 OF 2016 IN SLP(C) No. 22304-22306/2015**

Service of contempt notice is complete all on the alleged contemnors.

**SLP(C) No. 22947-22949/2015**

It is submitted that service of notice on respondent nos. 19, 59, 70, 76 and 81 in SLP(c) No. 22947/2015, respondent nos.9 to 53 in SLP(C) No.22948/2015 and respondent Nos. 8-9, 11,12 & 13-14 in SLP(C) No. 22949/2015 is incomplete. Counsel for the petitioner has not taken fresh steps to effect service on unserved aforesaid respondent vide Id. Registrar's order dated 9.12.2015.

**SLP(C) No. 24845-24847 of 2015**

Service of notice is complete on all the respondents in all the SLPs.

**SLP(C) No.31449 of 2015**

It is submitted that Ms. Shashi Kiran, advocate has on 24.01.2017 filed Vakalatnama on behalf of respondent No.21 but no counter-affidavit has been filed, so far.

It is further submitted that Counsel for the petitioner has not filed affidavit of Dasti service of respondent Nos. 9, 17, 20, 26, 29, 36, 41-42, 47, 51, and 69. Service of notice is still incomplete on above-said respondents.

**SLP(C).....CC No. 17107 and 17117-17121 of 2016**

It is submitted that these are fresh matters.

**SLP(C).....CC No. 21472 of 2016**

The matters above-mentioned were listed before the Hon'ble Court on 18.11.2016, when the court was pleased to pass the following Order:

***"Tag with SLP(C) No.22304-22306/2015.***

The matters alongwith applications above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this the 7<sup>th</sup> day of February, 2017.

**ASSISTANT REGISTRAR**

**Copy to:** Mr. Anurag Pandey, Advocate  
Ms. Pragya Baghel, Advocate  
Mr. K.K. Jaipurian, Advocate  
Ms. Namita Choudhary, Advocate  
Mr. Arun K. Sinha, Advocate  
Mr. Gopal Singh, Advocate  
Mr. L.R. Singh, Advocate  
Mr. Chandra Prakash, Advocate  
Mr. Subhro Sanyal, advocate  
Mr. G.P. Srivastava, Advocate  
Ms. Udit Singh, Advocate  
Ms. Reena Pandey, Advocate  
Mr. Himanshu Munshi, Advocate  
Mr. Gopal Jha, Advocate  
Mr. Dushyant Parashar, Advocate  
Dr. S.K. Verma, Advocate  
Mr. Amit Pawan, Advocate  
Mr. Anil Kumar Mishra, Advocate  
Mr. Kaushik Poddar, Advocate  
Mr. Bipin Bihar Singh, Advocate  
Ms. Shashi Kiran, advocate

**ASSISTANT REGISTRAR**